

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:ghconline.gov.in

10:15 AM to 1:00 PM 2:00 PM to 4:15 PM

[For Monday,5th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE (ACTING) HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 2

[DIVISION BENCH-I]

MRS N BARUAH

MR M J QUADIR

MR. A K HANNAN

MS. A BHATTACHARYYA

MRS. R S CHOWDHURY

MS. B CHOUDHURY

2)

3) 4)

5)

6)

7)

MOTION 5 WP(C)/547/2024 M/S NORTH EAST GLASS INDUSTRIES MR. A GANGULY MR. A DHANUKA Versus THE UNION OF INDIA AND 2 ORS. ADMISSION 6 WA/328/2023 PART-HEARD, FIXED PANPONG TANGHA WR N K SARMA THE STATE OF ARUNACHAL PRADESH AND 2 ORS. B WITH I.A.(Civil)/2482/2023 PANPONG TANGHA MR H K DAS MR N K SARMA THE STATE OF ARUNACHAL PRADESH AND 2 ORS. B WITH WITH I.A.(Civil)/2482/2023 PANPONG TANGHA MR H K DAS MR N K SARMA THE STATE OF ARUNACHAL PRADESH AND 2 ORS. WITH
B/O AND ANR Versus THE UNION OF INDIA AND 2 ORS. ADMISSION WA/328/2023 PART-HEARD, FIXED PART-HEARD, FIXED PART-HEARD FIXED PART-HEARD FIXED PART-HEARD FIXED PART-HEARD FIXED PART-HEARD FIXED PART-HEARD FIXED WITH I.A.(Civil)/2482/2023 IN WA/328/2023 PANPONG TANGHA PANPONG TANGHA PANPONG TANGHA MR H K DAS MR N K SARMA THE STATE OF ARUNACHAL PRADESH AND 2 ORS.
ADMISSION WA/328/2023 PANPONG TANGHA MR H K DAS GA, A P Versus MR N K SARMA THE STATE OF ARUNACHAL PRADESH AND 2 ORS. B WITH I.A.(Civil)/2482/2023 PANPONG TANGHA MR H K DAS GA, A P Versus MR N K SARMA THE STATE OF ARUNACHAL PRADESH AND 2 ORS.
PANPONG TANGHA MR H K DAS GA, A P Versus MR N K SARMA THE STATE OF ARUNACHAL PRADESH AND 2 ORS. B WITH I.A.(Civil)/2482/2023 PANPONG TANGHA MR H K DAS GA, A P Versus MR N K SARMA FAND 2 ORS. B PANPONG TANGHA MR H K DAS GA, A P Versus MR N K SARMA THE STATE OF ARUNACHAL PRADESH AND 2 ORS.
PART-HEARD, FIXED Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS. B WITH I.A.(Civil)/2482/2023 In WA/328/2023 PANPONG TANGHA Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS. MR N K SARMA THE STATE OF ARUNACHAL PRADESH AND 2 ORS.
I.A.(Civil)/2482/2023 PANPONG TANGHA MR H K DAS GA, A P in WA/328/2023 Versus MR N K SARMA THE STATE OF ARUNACHAL PRADESH AND 2 ORS.
in WA/328/2023 Versus MR N K SARMA THE STATE OF ARUNACHAL PRADESH AND 2 ORS.
WITH
I.A.(Civil)/3234/2023 HAGE TAJANG MR. S DIHINGIA GA, ASSAM in WA/328/2023 Versus MR H K DAS THE STATE OF ARUNACHAL PRADESH AND 2 ORS.
7 WA/31/2024 SUBRATA SAHA AND 14 ORS. MR K M TALUKDAR SC, HEALTH FIXED Versus MR D K DAS THE STATE OF ASSAM AND 4 ORS. MR. M KHATANIAR MR H BETALA MR C KUMAR
FIXED Versus MR D K DAS THE STATE OF ASSAM AND 4 ORS. MR. M KHATANIAR MR H BETALA

15-03-2024

12-02-2024

12-02-2024

07-02-2024

05-02-2024

05-02-2024

To

To

To

To

To

To

27-01-2024

07-02-2024

07-02-2024

29-01-2024

30-01-2024

29-01-2024

8)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024	
9)	MR. R K BHATRA	01-02-2024	To	16-02-2024	
10)	MR J CHOPRA	10-02-2024	To	17-02-2024	
11)	MR. V K CHOPRA	10-02-2024	To	17-02-2024	
12)	MR. A CHAMUAH	05-02-2024	To	06-02-2024	
13)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024	
14)	MR. H L MAURYA	05-02-2024	To	31-03-2024	
15)	MR D K DAS	09-02-2024	To	16-02-2024	



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BEFORE:

HONOURABLE THE CHIEF JUSTICE (ACTING) COURT NO: 2

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-I]

Sr.N	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		TOP OF THI	LIST		
1	Review.Pet./85/2017 FIXED, WITH WP(C)/2202/2015 (D/O)	AFJAL HUSSAIN MAZUMDER an Versus THE UNION OF INDIA and 6 OR		MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS	C.G.C. MRS.R DEVI ASSTT.S.G.I.
:== :==	=======================================	:====== :=====	=====	==========	:========
_EAV	E NOTE OF ADVOCATES FOR 05/02	2/2024			
1)	MR. K N CHOUDHURY	22-01-2024	То	07-02-2024	
2)	MRS N BARUAH	27-01-2024	То	15-03-2024	
3)	MR M J QUADIR	07-02-2024	То	12-02-2024	
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024	
5)	MS. A BHATTACHARYYA	29-01-2024	То	07-02-2024	
6)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024	
7 \	MS. B CHOUDHURY	29-01-2024	To	05-02-2024	
/)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024	
8)	MR. R K BHATRA	01-02-2024	To	16-02-2024	
8) 9)	MR. R K BHATRA MR J CHOPRA	01-02-2024 10-02-2024	To To	16-02-2024 17-02-2024	
8) 9) 10)					
7) 8) 9) 10) 11)	MR J CHOPRA	10-02-2024	То	17-02-2024	
8) 9) 10) 11)	MR J CHOPRA MR. V K CHOPRA	10-02-2024 10-02-2024	To To	17-02-2024 17-02-2024	
8) 9) 10) 11)	MR J CHOPRA MR. V K CHOPRA MR. A CHAMUAH	10-02-2024 10-02-2024 05-02-2024	To To To	17-02-2024 17-02-2024 06-02-2024	



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 3

[DIVISION BENCH-II]

Sr.N	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		ADMISSI	<u>ON</u>		
41	WP(C)/489/2021 FIXED, WITH LCR	ROSHNARA KHATUN @ ROUSH KHATUN @ ROSHNA KHATUN Versus THE UNION OF INDIA AND 5 OF		MR. B HUSSAIN MR. A T SIKDER MR. K ISLAM MR. S ALIM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
==== ====		:====== :=====	=====	=======================================	
LEAVE -	E NOTE OF ADVOCATES FOR 05/	02/2024			
1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024	
2)	MRS N BARUAH	27-01-2024	To	15-03-2024	
3)	MR M J QUADIR	07-02-2024	To	12-02-2024	
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024	
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024	
6)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024	
7)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024	
8)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024	
9)	MR. R K BHATRA	01-02-2024	To	16-02-2024	
10)	MR J CHOPRA	10-02-2024	To	17-02-2024	
11)	MR. V K CHOPRA	10-02-2024	To	17-02-2024	
12)	MR. A CHAMUAH	05-02-2024	To	06-02-2024	
13)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024	
14)	MR. H L MAURYA	05-02-2024	To	31-03-2024	
15)	MR D K DAS	09-02-2024	To	16-02-2024	



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA COURT NO: 4

[CIVIL BENCH-IV]

MR. K N CHOUDHURY

MS. A BHATTACHARYYA

MRS. R S CHOWDHURY

MS. B CHOUDHURY

MRS N BARUAH

MR M J QUADIR

MR. A K HANNAN

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		ADMISSION		
	WP(C)/6588/2023 FIXED	PRABHAT FERTILIZER AND CHEMICAL WORKS Versus THE STATE OF ASSAM AND 2 ORS.	MR. M K CHOUDHURY MR. M SARMA	SC, AGRI. DEPARTMENT
	WITH WP(C)/6589/2023	PRABHAT FERTILIZER AND CHEMICAL WORKS Versus THE STATE OF ASSAM AND 2 ORS.	MR. M K CHOUDHURY MR. M SARMA	SC, AGRI. DEPARTMENT
	WITH			
51	WP(C)/6591/2023	MD BIOCOALS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS.	MR. M K CHOUDHURY MR. M SARMA	SC, AGRI. DEPARTMENT
		ORDERS		
	WP(C)/165/2024 FIXED	DENISH KUKURACHOWA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN MR B SAIKIA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, INDUSTRIES AND COMMERCE
	WP(C)/187/2024 FIXED	DENISH KUKURACHOWA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN MR B SAIKIA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, INDUSTRIES AND COMMERCE

To

To

To

To

To

To

07-02-2024

15-03-2024

12-02-2024

12-02-2024

07-02-2024

05-02-2024

05-02-2024

22-01-2024

27-01-2024

07-02-2024

07-02-2024

29-01-2024

30-01-2024

29-01-2024

8)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024	
9)	MR. R K BHATRA	01-02-2024	To	16-02-2024	
10)	MR J CHOPRA	10-02-2024	To	17-02-2024	
11)	MR. V K CHOPRA	10-02-2024	To	17-02-2024	
12)	MR. A CHAMUAH	05-02-2024	To	06-02-2024	
13)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024	
14)	MR. H L MAURYA	05-02-2024	To	31-03-2024	
15)	MR D K DAS	09-02-2024	To	16-02-2024	



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM COURT NO: 5

[CIVIL BENCH-III]

14)

MR. H L MAURYA

Sr.No	. Case Number	Main Parties		Petitioner Advocate	Respondent Advocat
		ADMISSIO	N		
50	WP(C)/3793/2023 WITH OFFICE NOTE, FIXED	BANITA KALITA Versus THE STATE OF ASSAM AND 3 ORS	5	MR R S CHAUHAN MR D SHARMA MR. M KALITA	SC. HEALTH GA, ASSAM SC, G U SC, WATER RESOURCE
51	WP(C)/4992/2023 FIXED	MAINUL HAQUE AND 24 ORS Versus THE STATE OF ASSAM AND 4 ORS	5	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM SC, APSC MS. M D BORAH, SC, FISHERY DEPT. SC, FINANCE
52	WITH WP(C)/1492/2018	ALL ASSAM FISHERY OFFICIALS' TECHNICAL ASSOCIATION AND 2 Versus THE STATE OF ASSAM AND 2 ORS		MR. S K DAS MR R KARIM	MR. R K TALUKDAR (SC APSC) MR. D NATH (ADDL. SR GA, ASSAM)
	WITH I.A.(Civil)/769/2022 in WP(C)/1492/2018	MAINUL HOQUE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS	5.	MR A HUSSAIN	GA, ASSAM
	NOTE OF ADVOCATES FOR 05/0				
 .)	 MR. K N CHOUDHURY	22-01-2024	То	07-02-2024	
2)	MRS N BARUAH	27-01-2024	To	15-03-2024	
3)	MR M J QUADIR	07-02-2024	To	12-02-2024	
.)	MR. A K HANNAN	07-02-2024	To	12-02-2024	
)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024	
5)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024	
)	MS. B CHOUDHURY	29-01-2024	То	05-02-2024	
3)	MR. M A CHOUDHURY	01-02-2024	То	10-02-2024	
))	MR. R K BHATRA	01-02-2024	То	16-02-2024	
0)	MR J CHOPRA	10-02-2024	To	17-02-2024	
L1)	MR. V K CHOPRA	10-02-2024	To	17-02-2024	
L2)	MR. A CHAMUAH	05-02-2024	To	06-02-2024	
L3)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024	
		0.5.00.0004	_	21 02 2024	

To 31-03-2024

05-02-2024



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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA COURT NO: 7

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH]

Sr.N	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		ORDERS			
2	I.A.(Civil)/525/2023 MAC.APP. 103/2016(D/O), B/O in MACApp./103/2016	SMTI NIVA MILI PEGU AND 2 ORS Versus NATIONAL INSURANCE COMPANY AND 2 ORS.		C. M. MAHANTA MR. A R AGARWALA MS. D PAUL	MR. R GOSWAMI
===: ===: LEAV	E NOTE OF ADVOCATES FOR 05/0				
 1)	MR. K N CHOUDHURY	 22-01-2024	 To	07-02-2024	
2)	MRS N BARUAH	27-01-2024	To	15-03-2024	
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4)	MR. A K HANNAN	07-02-2024	To	12-02-2024	
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024	
6)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024	
7)	MS. B CHOUDHURY	29-01-2024	То	05-02-2024	
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13)	MR. P. CHOUDHURY	02-02-2024	То	10-02-2024	
14)	MR. H L MAURYA	05-02-2024	То	31-03-2024	
15)	MR D K DAS	09-02-2024	To	16-02-2024	



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

Sr.No	o. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate		
		MOTION	<u></u> <u>OTION</u>			
57	CRP(IO)/48/2024 B/O	DELHI PUBLIC SCHOOL, DULIAJAN AND ANR. Versus BARUAS INDUSTRIES AND 2 ORS	MR Z MUKIT MR. A SARMA MR. M HUSSAIN MR. K KALITA			
		BAIL HEARING				
58	AB/4344/2023 WITH OFFICE NOTE, FIXED	MERAJUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY B BARMAN	PP, ASSAM		
		ORDERS				
59	MACApp./82/2021 WITH LCR, B/O	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. BINITA PATOWARY AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. S N KRISHNATRAYA (R1)		
	WITH					
	I.A.(Civil)/1037/2021 in MACApp./82/2021	NEW INDIA ASSURANCE CO. LTD. Versus BINITA PATOWARY AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR			
60	MACApp./453/2023 FIXED	JOGESWAR CHEKONIDHORA Versus UNITED INDIA INSURANCE COMPANY LTD. AND ANR.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI			
61	MACApp./454/2023 FIXED	UNITED INDIA INSURANCE CO LTD. Versus MAFIDA BEGUM AND 5 ORS.	MRS L SHARMA MR. K K BHATTA			
	WITH					
	I.A.(Civil)/3732/2023 in MACApp./454/2023	UNITED INDIA INSURANCE CO. LTD Versus MAFIDA BEGUM AND 5 ORS.	MRS L SHARMA MR. K K BHATTA			
62	MACApp./457/2023 FIXED	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus MALA DEB AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR			
	WITH					
	I.A.(Civil)/3764/2023 in MACApp./457/2023	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus MALA DEB AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR			

63	I.A.(Civil)/1901/2023 B/O	HEMCHAND @ HEMCHANDRA AGARWAL AND 3 ORS. Versus	MS. A. MEDHI	MR B K SARMA MR. D K KOTOKY MS P SARMA
	in RSA/7595/2023	PUNESWAR BORO @ MULA BORO	MR. A ISLAM	M3 P SARMA
	WITH RSA/7595/2023 (Filing Number)	HEMCHAND @ HEMCHANDRA AGARWAL AND 3 ORS. Versus	MR. A ISLAM	
	(6) !!) (80.10 (80.00	PUNESWAR BORO @ MULA BORO H		
64	I.A.(Civil)/2013/2023 B/O	ORIENTAL INSURANCE COMPANY LTD. Versus	MS. R D MOZUMDAR MS. C MOZUMDAR	
	in MACApp./273/2023 WITH	MADHUMITA MAHANTA AND 4 ORS.	MR. S P SHARMA	
	MACApp./273/2023	ORIENTAL INSURANCE COMPANY LTD. Versus	MS. R D MOZUMDAR MS. C MOZUMDAR	MR D MONDAL (R-1,2)
	WITH	MADHUMITA MAHANTA AND 4 ORS.	MR. S P SHARMA	
65	MACApp./218/2023	MADHUMITA MAHANTA AND ANR. Versus	MR D MONDAL	
66	LA (Civil)/2005/2022	BUMONI AHMED AND 2 ORS.	MD M AUMED	MC M CHOHDHIDV
66	I.A.(Civil)/3095/2023 WITH LCR, B/O in MACApp./87/2023	NORECHA KHATUN Versus ORIENTAL INSURANCE CO. AND ANR.	MR M AHMED A. K. KANU MR A. ALI	MS. M CHOUDHURY
	WITH	ODJENITAL INCLIDANCE CO. LTD.	MC M CHOUDINDY	MD M ALIMED (D.1)
	MACApp./87/2023	ORIENTAL INSURANCE CO. LTD. Versus	MS. M CHOUDHURY MS. M CHOUDHURY	MR M AHMED (R-1) MD K RAHMAN (r-2)
		NORECHA KHATUN AND ANR. F	MS C BORAH	MR. SAIDUL ALOM (r-2) A. K. KANU (R-1) MR A. ALI (R-1)
67	I.A.(Civil)/87/2024	FUL BHANU AND 4 ORS.	MR. A S ALI	MR A BHATTACHARYA
	WITH LCR, B/O in MACApp./396/2023	Versus THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR S HUSSAIN MR. S A B KHABIR	
	WITH			
	MACApp./396/2023	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Versus	MR. A BHATTACHARYYA	MR. A S ALI (R1-R5) MR S HUSSAIN (R1-R5) MR. S A B KHABIR (R1-R5)
		FUL BHANU AND 7 ORS.		, , , , , , , , , , , , , , , , , , , ,
68	I.A.(Civil)/103/2024 B/O	NEW INDIA ASSURANCE COMPANY LTD. Versus	MS P HUJURI MS M N KONYAK	
	in MFA/5407/2023	BHANU DAS AND 2 ORS.		
	WITH MFA/5407/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. Versus	MS P HUJURI	
60	1. A. (C): 11) (D. 7.5 (D. 0.2.4)	BHANU DAS AND 2 ORS. E	MDC D D HAZADIKA	MC D D MOZUMDAD
69	I.A.(Civil)/276/2024 B/O	RUPA BORA, Versus	MRS. P B HAZARIKA MRS. P B HAZARIKA	MS. R D MOZUMDAR
	in MACApp./267/2023	ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS		
	WITH	ODIENTAL INCLIDANCE COMPANYLED	MC D D MOZUMDAD	MDC DD UAZADIKA /- 1\
	MACApp./267/2023	ORIENTAL INSURANCE COMPANY LTD. Versus RUPA BORA AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MRS. P B HAZARIKA (r-1) MR. S Ali (r-1)
70	I.A.(Civil)/297/2024	MOMI BARMAN AND ANR	MR. M KHAN	MR. R GOSWAMI
	WITH LCR, B/O in MACApp./386/2023	Versus HDFC ERGO GENERAL INSURANCE CO. LTD. AND ANR	MS J AKTAR	
	WITH	LIDEC EDGO CENEDAL INCLIDANCE CO	MD D COCWAMI	MD M ZHAN (D.1)
	MACApp./386/2023	HDFC ERGO GENERAL INSURANCE CO. LTD. Versus	MR. R GOSWAMI MS. M SAIKIA	MR. M KHAN (R-1) MS J AKTAR (R-1)
		MOMI BARMAN AND 3 ORS.		
	WITH I.A.(Civil)/3115/2023	HDFC ERGO GENERAL INSURANCE CO.	MR. R GOSWAMI	
	in MACApp./386/2023	LTD.	MS. M SAIKIA	
		Versus MOMI BARMAN AND 3 ORS.		

71 I.A.(Civil)/299/2024 B/O

in MFA/100/2023 THE ORIENTAL INSURANCE CO. LTD.

SHOHIDUL ISLAM AND ANR Versus

AND ANR.

MR. M KHAN MS J AKTAR

MR. S C GOSWAMI

WITH

13)

14)

15)

MFA/100/2023

THE ORIENTAL INSURANCE CO. LTD. Versus

MR. S K GOSWAMI MR. R SHARMA

MR. M KHAN (R-1) MS J AKTAR (R-1)

SHOHIDUL ISLAM AND ANR E

LEAVE NOTE OF ADVOCATES FOR 05/02/2024

MR. P. CHOUDHURY

MR. H L MAURYA

MR D K DAS

1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
7)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
8)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
9)	MR. R K BHATRA	01-02-2024	To	16-02-2024
10)	MR J CHOPRA	10-02-2024	To	17-02-2024
11)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
12)	MR. A CHAMUAH	05-02-2024	To	06-02-2024

To

To

To

10-02-2024

31-03-2024

16-02-2024

02-02-2024

05-02-2024

09-02-2024



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM 2:00 PM to 4:15 PM

[For Monday,5th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No	. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION		
50	WP(C)/314/2024 FIXED	NURTAZUL HOQUE AND 86 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M I HUSSAIN MS. P AHMED SK ABDULLAH MR S ISLAM	GA, ASSAM SC, FOREST
51	WP(C)/545/2024 B/O	MD. HIFZUR RAHMAN LASKAR 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR MS. P S LASKAR	GA, ASSAM SC, REVENUE SC, PWD
52	WP(C)/548/2024 B/O	MOKBUL HOSSAIN AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P K ROYCHOUDHURY MR. S R BARBHUIYA	SC, CO OP
		<u>ORDERS</u>		
53	WP(C)/5746/2023 B/O	AMESHA BARUA Versus THE STATE OF ASSAM AND 8 ORS	MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	GA, ASSAM
54	I.A.(Civil)/295/2024 B/O	MOJASING TIMUNG AND 11 ORS Versus		SC, NHAI SC, K A A C
	in WP(C)/5812/2022	THE STATE OF ASSAM AND 14 ORS	M. GLORY	SC, FOREST SC, REVENUE
			P. NATH Q. KIBA	,
	WITH WP(C)/5812/2022	MOJASING TIMUNG AND 11 ORS	MR F KHAN	SC, K A A C, NHAI
		Versus THE STATE OF ASSAM AND 11 ORS	MR U CHAUDHURY MS BISMITA BARMAN	SC, REVENUE SC, FOREST
	WITH		(())	
55	WP(C)/768/2023	MOJASING TIMUNG AND 11 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR F KHAN RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	SC, NHAI SC, REVENUE SC, K A A C

LEAVE NOTE OF ADVOCATES FOR 05/02/2024

MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
MRS N BARUAH	27-01-2024	То	15-03-2024
MR M J QUADIR	07-02-2024	To	12-02-2024
MR. A K HANNAN	07-02-2024	To	12-02-2024
MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
MS. B CHOUDHURY	29-01-2024	To	05-02-2024
MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
MR. R K BHATRA	01-02-2024	To	16-02-2024
MR J CHOPRA	10-02-2024	To	17-02-2024
MR. V K CHOPRA	10-02-2024	To	17-02-2024
MR. A CHAMUAH	05-02-2024	To	06-02-2024
MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
MR. H L MAURYA	05-02-2024	To	31-03-2024
MR D K DAS	09-02-2024	To	16-02-2024
	MRS N BARUAH MR M J QUADIR MR. A K HANNAN MS. A BHATTACHARYYA MRS. R S CHOWDHURY MS. B CHOUDHURY MR. M A CHOUDHURY MR. R K BHATRA MR J CHOPRA MR. V K CHOPRA MR. A CHAMUAH MR. P. CHOUDHURY MR. H L MAURYA	MRS N BARUAH MR M J QUADIR MR. A K HANNAN 07-02-2024 MS. A BHATTACHARYYA MRS. R S CHOWDHURY MS. B CHOUDHURY MRS. B CHOUDHURY MR. M A CHOUDHURY MR. R K BHATRA MR. R K BHATRA MR. J CHOPRA MR. V K CHOPRA MR. V K CHOPRA MR. A CHAMUAH MR. P. CHOUDHURY 02-02-2024 MR. H L MAURYA 07-02-2024 MR. D0-02-2024 MR. O5-02-2024 MR. P. CHOUDHURY 02-02-2024 MR. P. CHOUDHURY 05-02-2024	MRS N BARUAH 27-01-2024 To MR M J QUADIR 07-02-2024 To MR. A K HANNAN 07-02-2024 To MS. A BHATTACHARYYA 29-01-2024 To MRS. R S CHOWDHURY 30-01-2024 To MS. B CHOUDHURY 29-01-2024 To MR. M A CHOUDHURY 01-02-2024 To MR. R K BHATRA 01-02-2024 To MR. J CHOPRA 10-02-2024 To MR. V K CHOPRA 10-02-2024 To MR. A CHAMUAH 05-02-2024 To MR. P. CHOUDHURY 02-02-2024 To MR. H L MAURYA 05-02-2024 To



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,5th February 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II, III, IV & V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]

J	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		ADMISSIO	ON		
54	WP(C)/3412/2019 FIXED	SURJYA MOHAN DEBNATH Versus THE STATE OF ASSAM AND 11 (ORS.	MR. R BORA	GA, ASSAM SC, FINANCE SC, IRRIGATION SC, KARBI ANGLONG
55	WP(C)/6079/2023 FIXED PINAKI DEBNATH Versus THE STATE OF ASSAM AND 3 ORS			MR. M SARANIA MS. C NEWME MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA MS. A SARANIA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
	.===========				
	NOTE OF ADVOCATES FOR 05/				
			To	07-02-2024	
_EAVE 1)	NOTE OF ADVOCATES FOR 05/		 То То	07-02-2024 15-03-2024	
EAVE	NOTE OF ADVOCATES FOR 05/	/02/2024 22-01-2024			
1) 2)	MR. K N CHOUDHURY MRS N BARUAH	/02/2024 	То	15-03-2024	
1) 2) 3)	MR. K N CHOUDHURY MRS N BARUAH MR M J QUADIR	22-01-2024 27-01-2024 07-02-2024	To To	15-03-2024 12-02-2024	
1) 2) 3) 4)	MR. K N CHOUDHURY MRS N BARUAH MR M J QUADIR MR. A K HANNAN	22-01-2024 27-01-2024 07-02-2024 07-02-2024	To To To	15-03-2024 12-02-2024 12-02-2024	
1) 2) 3) 4) 5)	MR. K N CHOUDHURY MRS N BARUAH MR M J QUADIR MR. A K HANNAN MS. A BHATTACHARYYA	22-01-2024 27-01-2024 07-02-2024 07-02-2024 29-01-2024	To To To	15-03-2024 12-02-2024 12-02-2024 07-02-2024	
1) 2) 3) 4) 5)	MR. K N CHOUDHURY MRS N BARUAH MR M J QUADIR MR. A K HANNAN MS. A BHATTACHARYYA MRS. R S CHOWDHURY	702/2024 	To To To To	15-03-2024 12-02-2024 12-02-2024 07-02-2024 05-02-2024	
1) 2) 3) 4) 5) 6) 7)	MR. K N CHOUDHURY MRS N BARUAH MR M J QUADIR MR. A K HANNAN MS. A BHATTACHARYYA MRS. R S CHOWDHURY MS. B CHOUDHURY	22-01-2024 27-01-2024 07-02-2024 07-02-2024 29-01-2024 30-01-2024 29-01-2024	To To To To To	15-03-2024 12-02-2024 12-02-2024 07-02-2024 05-02-2024 05-02-2024	
LEAVE 1) 2) 3) 4) 5) 6) 7) 8)	MR. K N CHOUDHURY MRS N BARUAH MR M J QUADIR MR. A K HANNAN MS. A BHATTACHARYYA MRS. R S CHOWDHURY MS. B CHOUDHURY	22-01-2024 27-01-2024 07-02-2024 07-02-2024 29-01-2024 30-01-2024 29-01-2024 01-02-2024	To To To To To To To To	15-03-2024 12-02-2024 12-02-2024 07-02-2024 05-02-2024 05-02-2024 10-02-2024	
1) 2) 3) 4) 5) 6) 7) 8) 9)	MR. K N CHOUDHURY MRS N BARUAH MR M J QUADIR MR. A K HANNAN MS. A BHATTACHARYYA MRS. R S CHOWDHURY MS. B CHOUDHURY MR. M A CHOUDHURY MR. M A CHOUDHURY MR. R K BHATRA	22-01-2024 27-01-2024 07-02-2024 07-02-2024 29-01-2024 30-01-2024 29-01-2024 01-02-2024	To	15-03-2024 12-02-2024 12-02-2024 07-02-2024 05-02-2024 05-02-2024 10-02-2024	
LEAVE - 	MR. K N CHOUDHURY MRS N BARUAH MR M J QUADIR MR. A K HANNAN MS. A BHATTACHARYYA MRS. R S CHOWDHURY MS. B CHOUDHURY MR. M A CHOUDHURY MR. M A CHOUDHURY MR. R K BHATRA MR J CHOPRA	22-01-2024 27-01-2024 07-02-2024 07-02-2024 29-01-2024 29-01-2024 29-01-2024 01-02-2024 10-02-2024	To	15-03-2024 12-02-2024 12-02-2024 07-02-2024 05-02-2024 05-02-2024 10-02-2024 16-02-2024 17-02-2024	

 14)
 MR. H L MAURYA
 05-02-2024
 To 31-03-2024

 15)
 MR D K DAS
 09-02-2024
 To 16-02-2024



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

MR. A K HANNAN

MS. A BHATTACHARYYA

MRS. R S CHOWDHURY

MS. B CHOUDHURY

MR. R K BHATRA

MR. V K CHOPRA

MR J CHOPRA

MR. M A CHOUDHURY

4)

5)

6)

7)

8)

9) 10)

11)

Sr.No	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		MOTION (B	SA)		
54	Bail Appln./328/2024 B/O	ASIF AHMED Versus THE STATE OF ASSAM		MS. T SOM MR. P TELI	PP, ASSAM
		BAIL HEARING	6 (BA)		
55	Bail Appln./68/2024 WITH OFFICE NOTE, FIXED	AINUL HOQUE Versus THE STATE OF ASSAM		MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
56	Bail Appln./253/2024 FIXED	RAJWINDER SINGH Versus THE STATE OF ASSAM		MR T KALITA J DASGUPTA MR P J DUTTA A KHANDAKAR	PP, ASSAM
57	Bail Appln./271/2024 WITH OFFICE NOTE, FIXED	NAZIM ALI @ NAJIM ALI Versus THE STATE OF ASSAM AND ANR		MR K BHUYAN MR. M U E BHUYAN	R K TALUKDAR (R-2) PP, ASSAM
		HEARING	<u>ì</u>		
58	Crl.Pet./844/2013 B/O	DIBENDU JYOTI KAR Versus THE STATE OF ASSAM and ANR		MR.A M BORA MR.D GOGOI MR.S R BORUAH MS.C CHOUDHURY	MR.B DEKA MRS BORGOHAIN PP, ASSAM
	======================================		:====:	==========	-=========
 1)	MR. K N CHOUDHURY	22-01-2024	То	07-02-2024	
2)	MRS N BARUAH	27-01-2024	То	15-03-2024	
3)	MR M J QUADIR	07-02-2024	To	12-02-2024	

12-02-2024

07-02-2024

05-02-2024

05-02-2024

10-02-2024

16-02-2024

17-02-2024

17-02-2024

To To

To

To

To

То

To

To

07-02-2024

29-01-2024

30-01-2024

29-01-2024

01-02-2024

01-02-2024

10-02-2024

10-02-2024

12)	MR. A CHAMUAH	05-02-2024	То	06-02-2024
13)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
14)	MR. H L MAURYA	05-02-2024	To	31-03-2024
15)	MR D K DAS	09-02-2024	To	16-02-2024



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-IV AND V

THIS BENCH WILL SIT AT 02:00 PM]

Sr.No	. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		WITHDRAWAL		
49	WP(C)/7114/2021 B/O	NAZRUL HOQUE CHOWDHURY Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	SC, APDCL
		ADMISSION		
50	WP(C)/5101/2006 (SINCE DISPOSED OF), FIXED, WITH OFFICE NOTE	MD. ISLAM NAWAJ UDDIN AHMED, Versus THE STATE OF ASSAM AND ORS	MR.A SARMA MR.R SARMA MR.K K GOSWAMI	GA, ASSAM
51	WP(C)/3517/2017 FIXED	NARANILANJOY BASUMATARY Versus BODOLAND TERRITORIAL COUNCIL and 5 ORS.	MR.A DASGUPTA MS.B DAS	GA, ASSAM MS. N BORDOLOI, SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC
52	WP(C)/903/2018 FIXED	MOSTAB ALI @ MOSTAB ALI SHEIKH AND 3 ORS Versus UNION OF INDIA AND 6 ORS	MR. M HUSSAIN MR A RASHID	MR P S DEKA (SC, REVENUE DEPARTMENT) MR R BORPUJARI (SC, FINANCE DEPARTMENT) MR. B GOGOI (SC, FINANCE) MR. D. NATH, SR. GOVT.ADVOCATE,ASSAM ASSTT.S.G.I. MR DEBOJIT SAIKIA, SC, FINANCE. MR P K D CHOUDHURY, CGC.
53	WP(C)/3480/2018 FIXED	M/S. SYNPACK FINANCE PVT. LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. S KHAN MR. P K PODDAR	GA, ASSAM MR. N N B CHOUDHURY (R6) MR. S BORTHAKUR (R4, R5) MR D P SAHU (R6) MR. D GOGOI (R4, R5) MR. J ABBAS (R4, R5) MR. M DEWAN (R6) SC, REVENUE

	WITH I.A.(Civil)/311/2024 in WP(C)/3480/2018	M/S. SYNPACK FINANCE PVT. LTD Versus THE STATE OF ASSAM AND 5 OR:		MR. O P BHATI	GA, ASSAM MR. S BORTHAKUR (R4 R5)
54	WP(C)/3550/2020 FIXED	AKABBAR ALI AND 58 ORS. Versus THE STATE OF ASSAM AND 3 OR:	S.	DR. B AHMED MR. M K CHOUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, REVENUE
55	WITH WP(C)/7370/2023	ON THE DEATH OF MD KADDUS A SON NAMELY ABDUL MALEK AND Versus THE STATE OF ASSAM AND 62 OF	31 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. M BEGUM MR S H MAHMUD MR S ISLAM MR. S SUR	GA, ASSAM SC, REVENUE
		ORDERS			
56	Cont.Cas(C)/491/2022 FIXED	PARIKSHIT CHANDRA DAS Versus ANUP KUMAR SARMA		MR. J SARMAH	MR. K GOGOI MR. K GOGOI
	NOTE OF ADVOCATES FOR 05/0				
1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024	
2)	MRS N BARUAH	27-01-2024	To	15-03-2024	
3)	MR M J QUADIR	07-02-2024	То	12-02-2024	
4)	MR. A K HANNAN	07-02-2024	То	12-02-2024	
5)	MS. A BHATTACHARYYA	29-01-2024	То	07-02-2024	
6)	MRS. R S CHOWDHURY	30-01-2024	То	05-02-2024	
7)	MS. B CHOUDHURY	29-01-2024	То	05-02-2024	
8)	MR. M A CHOUDHURY	01-02-2024	То	10-02-2024	
9)	MR. R K BHATRA	01-02-2024	To	16-02-2024	
10)	MR J CHOPRA	10-02-2024	To 	17-02-2024	
11)	MR. V K CHOPRA	10-02-2024	To 	17-02-2024	
12)	MR. A CHAMUAH	05-02-2024	To	06-02-2024	
13)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024	

05-02-2024

09-02-2024

To 31-03-2024

To 16-02-2024

14)

15)

MR. H L MAURYA

MR D K DAS



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		MOTION (BA	<u></u>		
62	Bail Appln./329/2024 B/O	ABUL KASIM Versus THE STATE OF ASSAM AND ANR MOTION		MD. A H LASKAR MR D CHUTIA MR. M R SODIAL	PP, ASSAM
63	Crl.Rev.P./502/2023 AB 4019/2023(D/O), FIXED	AMINUL ALI Versus THE STATE OF ASSAM AND ANR ADMISSION	ı	MR. R ALI MR G U AHMED MR M Z SHAH	PP, ASSAM
64	Crl.Pet./551/2023 FIXED	DR. UPENDRA NATH KALITA Versus THE STATE OF ASSAM AND ANR	<u>.</u>	MR. N K KALITA	PP, ASSAM
	NOTE OF ADVOCATES FOR 05/0				
EAVE	NOTE OF ADVOCATES FOR 05/0	 	 To	07-02-2024	
EAVE	MR. K N CHOUDHURY MRS N BARUAH	22-01-2024 27-01-2024	To To	07-02-2024 15-03-2024	
AVE	MR. K N CHOUDHURY MRS N BARUAH MR M J QUADIR	22-01-2024 27-01-2024 07-02-2024	To To	15-03-2024 12-02-2024	
)))	MR. K N CHOUDHURY MRS N BARUAH MR M J QUADIR MR. A K HANNAN	22-01-2024 27-01-2024 07-02-2024 07-02-2024	To To To	15-03-2024 12-02-2024 12-02-2024	
)))))	MR. K N CHOUDHURY MRS N BARUAH MR M J QUADIR MR. A K HANNAN MS. A BHATTACHARYYA	22-01-2024 27-01-2024 07-02-2024 07-02-2024 29-01-2024	To To To	15-03-2024 12-02-2024 12-02-2024 07-02-2024	
AVE	MR. K N CHOUDHURY MRS N BARUAH MR M J QUADIR MR. A K HANNAN MS. A BHATTACHARYYA MRS. R S CHOWDHURY	22-01-2024 27-01-2024 07-02-2024 07-02-2024	To To To	15-03-2024 12-02-2024 12-02-2024 07-02-2024 05-02-2024	
EAVE	MR. K N CHOUDHURY MRS N BARUAH MR M J QUADIR MR. A K HANNAN MS. A BHATTACHARYYA	22-01-2024 27-01-2024 27-02-2024 07-02-2024 07-02-2024 29-01-2024 30-01-2024	To To To To	15-03-2024 12-02-2024 12-02-2024 07-02-2024	
EAVE	MR. K N CHOUDHURY MRS N BARUAH MR M J QUADIR MR. A K HANNAN MS. A BHATTACHARYYA MRS. R S CHOWDHURY MS. B CHOUDHURY	22-01-2024 27-01-2024 07-02-2024 07-02-2024 29-01-2024 30-01-2024 29-01-2024	To To To To To	15-03-2024 12-02-2024 12-02-2024 07-02-2024 05-02-2024 05-02-2024	
EAVE	MR. K N CHOUDHURY MRS N BARUAH MR M J QUADIR MR. A K HANNAN MS. A BHATTACHARYYA MRS. R S CHOWDHURY MS. B CHOUDHURY	22-01-2024 27-01-2024 07-02-2024 07-02-2024 29-01-2024 29-01-2024 29-01-2024 01-02-2024	To To To To To To To To	15-03-2024 12-02-2024 12-02-2024 07-02-2024 05-02-2024 05-02-2024 10-02-2024	
EAVE	MR. K N CHOUDHURY MRS N BARUAH MR M J QUADIR MR. A K HANNAN MS. A BHATTACHARYYA MRS. R S CHOWDHURY MS. B CHOUDHURY MR. M A CHOUDHURY MR. M A CHOUDHURY MR. R K BHATRA	22-01-2024 27-01-2024 07-02-2024 07-02-2024 29-01-2024 30-01-2024 29-01-2024 01-02-2024 01-02-2024	To	15-03-2024 12-02-2024 12-02-2024 07-02-2024 05-02-2024 05-02-2024 10-02-2024	
EAVE	MR. K N CHOUDHURY MRS N BARUAH MR M J QUADIR MR. A K HANNAN MS. A BHATTACHARYYA MRS. R S CHOWDHURY MS. B CHOUDHURY MR. M A CHOUDHURY MR. M A CHOUDHURY MR. R K BHATRA MR J CHOPRA	22-01-2024 27-01-2024 07-02-2024 07-02-2024 29-01-2024 30-01-2024 29-01-2024 01-02-2024 01-02-2024	To	15-03-2024 12-02-2024 12-02-2024 07-02-2024 05-02-2024 05-02-2024 10-02-2024 16-02-2024 17-02-2024	
EAVE	MR. K N CHOUDHURY MRS N BARUAH MR M J QUADIR MR. A K HANNAN MS. A BHATTACHARYYA MRS. R S CHOWDHURY MS. B CHOUDHURY MR. M A CHOUDHURY MR. M A CHOUDHURY MR. R K BHATRA MR J CHOPRA MR. V K CHOPRA	22-01-2024 27-01-2024 07-02-2024 07-02-2024 29-01-2024 30-01-2024 29-01-2024 01-02-2024 01-02-2024 10-02-2024	To	15-03-2024 12-02-2024 12-02-2024 07-02-2024 05-02-2024 05-02-2024 10-02-2024 16-02-2024 17-02-2024 17-02-2024	
	MR. K N CHOUDHURY MRS N BARUAH MR M J QUADIR MR. A K HANNAN MS. A BHATTACHARYYA MRS. R S CHOWDHURY MS. B CHOUDHURY MR. M A CHOUDHURY MR. M A CHOUDHURY MR. R K BHATRA MR J CHOPRA MR. V K CHOPRA MR. A CHAMUAH	22-01-2024 27-01-2024 07-02-2024 07-02-2024 29-01-2024 29-01-2024 29-01-2024 01-02-2024 01-02-2024 10-02-2024 10-02-2024 10-02-2024	To T	15-03-2024 12-02-2024 12-02-2024 07-02-2024 05-02-2024 05-02-2024 10-02-2024 16-02-2024 17-02-2024 17-02-2024 06-02-2024	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:ghconline.gov.in

10:15 AM to 1:00 PM 2:00 PM to 4:15 PM

[For Monday,5th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH

ITEM NO. 44 IN THE DAILY CAUSELIST HAS ALREADY BEEN LISTED ON 02/02/2024 BY WAY OF MENTION MEMO]

Sr.No	o. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION		
53	Crl.Rev.P./477/2023 FIXED	KHAGEN HALOI AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. B BARUAH S BORGOHAIN MR BAPLU CHAKMA	PP, ASSAM
54	AB/212/2024 FIXED	HATIM ALI Versus THE STATE OF ASSAM	MR S HOQUE M ISLAM	PP, ASSAM
		BAIL HEARING (BA).	
55	Bail Appln./104/2024 WITH OFFICE NOTE, FIXED	HANIF ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
56	Bail Appln./147/2024 FIXED	ASHADUJ ZAMAN Versus THE STATE OF ASSAM	MR. A ALI MR. Y ALI	PP, ASSAM
57	Bail Appln./274/2024 FIXED	NILOTPAL CHANGMAI Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR SARFRAZ NAWAZ MR S A BARBHUYAN MS A BEGUM	PP, ASSAM
		BAIL HEARING		
58	AB/2264/2023 FIXED	BUDHEN BHAGUWATI AND ANR. Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	PP, ASSAM
59	AB/185/2024 FIXED	RUSTOM ALI AND 3 ORS. Versus THE STATE OF ASSAM	MS. RUKMINI BARUA MS. PADMINI BARUA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 05/02/2024

MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
MRS N BARUAH	27-01-2024	То	15-03-2024
MR M J QUADIR	07-02-2024	To	12-02-2024
MR. A K HANNAN	07-02-2024	To	12-02-2024
MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
MS. B CHOUDHURY	29-01-2024	To	05-02-2024
MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
MR. R K BHATRA	01-02-2024	To	16-02-2024
MR J CHOPRA	10-02-2024	To	17-02-2024
MR. V K CHOPRA	10-02-2024	To	17-02-2024
MR. A CHAMUAH	05-02-2024	To	06-02-2024
MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
MR. H L MAURYA	05-02-2024	To	31-03-2024
MR D K DAS	09-02-2024	To	16-02-2024
	MRS N BARUAH MR M J QUADIR MR. A K HANNAN MS. A BHATTACHARYYA MRS. R S CHOWDHURY MS. B CHOUDHURY MR. M A CHOUDHURY MR. R K BHATRA MR J CHOPRA MR. V K CHOPRA MR. A CHAMUAH MR. P. CHOUDHURY MR. H L MAURYA	MRS N BARUAH MR M J QUADIR MR. A K HANNAN 07-02-2024 MS. A BHATTACHARYYA MRS. R S CHOWDHURY MS. B CHOUDHURY MRS. B CHOUDHURY MR. M A CHOUDHURY MR. R K BHATRA MR. R K BHATRA MR. J CHOPRA MR. V K CHOPRA MR. V K CHOPRA MR. A CHAMUAH MR. P. CHOUDHURY 02-02-2024 MR. H L MAURYA 07-02-2024 MR. D0-02-2024 MR. O5-02-2024 MR. P. CHOUDHURY 02-02-2024 MR. P. CHOUDHURY 05-02-2024	MRS N BARUAH 27-01-2024 To MR M J QUADIR 07-02-2024 To MR. A K HANNAN 07-02-2024 To MS. A BHATTACHARYYA 29-01-2024 To MRS. R S CHOWDHURY 30-01-2024 To MS. B CHOUDHURY 29-01-2024 To MR. M A CHOUDHURY 01-02-2024 To MR. R K BHATRA 01-02-2024 To MR. J CHOPRA 10-02-2024 To MR. V K CHOPRA 10-02-2024 To MR. A CHAMUAH 05-02-2024 To MR. P. CHOUDHURY 02-02-2024 To MR. H L MAURYA 05-02-2024 To



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM 2:00 PM to 4:15 PM

[For Monday,5th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR COURT NO: 26

[CIVIL BENCH-II

NO ADJOURNMENT WILL BE PERMITTED IN TOP OF THE LIST MATTERS]

. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
	ORDERS		
WP(C)/4778/2021 FIXED	ABDUS SOFIL Versus THE STATE OF ASSAM AND 4 ORS.	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
WP(C)/2510/2023 B/O	MUSHARAF SIKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. R ALI MR H A AHMED	GA, ASSAM SC, SEC. EDU.
WP(C)/3944/2023 B/O	DUKHI RAM RAY Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM
I.A.(Civil)/300/2024 WP(C)/6329/2023(D/O), B/O in WP(C)/6329/2023	ABBAS ALI AHMED, Versus THE STATE OF ASSAM AND 3 ORS	MD S HOQUE	SC, SEC. EDU.
	FIXED WP(C)/2510/2023 B/O WP(C)/3944/2023 B/O I.A.(Civil)/300/2024 WP(C)/6329/2023(D/O), B/O	### ORDERS WP(C)/4778/2021 ABDUS SOFIL FIXED Versus THE STATE OF ASSAM AND 4 ORS. WP(C)/2510/2023 MUSHARAF SIKDAR Versus THE STATE OF ASSAM AND 5 ORS WP(C)/3944/2023 DUKHI RAM RAY Versus THE STATE OF ASSAM AND 5 ORS I.A.(Civil)/300/2024 ABBAS ALI AHMED, WP(C)/6329/2023(D/O), B/O Versus	### Control of the state of assam and 5 ors ### Control of the st

LEAVE NOTE OF ADVOCATES FOR 05/02/2024

1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	То	15-03-2024
3)	MR M J QUADIR	07-02-2024	То	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	То	07-02-2024
6)	MRS. R S CHOWDHURY	30-01-2024	То	05-02-2024
7)	MS. B CHOUDHURY	29-01-2024	То	05-02-2024
8)	MR. M A CHOUDHURY	01-02-2024	То	10-02-2024
9)	MR. R K BHATRA	01-02-2024	То	16-02-2024
10)	MR J CHOPRA	10-02-2024	То	17-02-2024
11)	MR. V K CHOPRA	10-02-2024	То	17-02-2024
12)	MR. A CHAMUAH	05-02-2024	То	06-02-2024
13)	MR. P. CHOUDHURY	02-02-2024	То	10-02-2024
14)	MR. H L MAURYA	05-02-2024	То	31-03-2024
15)	MR D K DAS	09-02-2024	То	16-02-2024